

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 43/AM10 SCHEDULED TO BE HELD ON 20.01.2010,
BUT ACTUALLY HELD ON 21.01.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 43/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ scheduled to be held on 20.01.2010, but actually held on 21.01.2010 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 42/AM10 held on 13.01.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

3.1.1	Case No. A-126	FINOTEX FIBRECAST	Status: Approved
	NC No.: 43/AM10 Dated: 20.01.2010		
Hqrs. File No.		Licence No. & Date	RLA F. No.
01/87/162/00478/AM09/DES-VII		3110025175 dt. 08.06.2006	31/24/040/00067/AM/07
01/87/162/00479/AM09/DES-VII		3110025016 dt. 24.05.2006	31/24/040/00024/AM/07
01/87/162/00480/AM09/DES-VII		3110021989 dt. 09.09.2005	31/24/040/00088/AM06
01/87/162/00481/AM07/DES-VII		3110027216 dt. 14.11.2006	31/24/040/00270/AM/07
01/87/162/00482/AM09/DES-VII		3110024081 dt. 03.03.2006	31/24/040/00269/AM06/

Subject: Request is for higher wastage of norms for the export product “**Piston Bush made out of Phenolic Moulding Compound**”.

Decision: With D/o C&PC OM No. 46011/66/2008-PC.II dated 16.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound (in various sizes and part numbers)	1 kg	Phenolic Moulding Compound (Grade DUREZ 29502)	1.15 kg

3	Case No.:2/38/87-ALC1/2008	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Approved
	HQ File :01/87/050/00599/AM09/	RLA File :03/95/040/00607/AM09/	Lic.No/Date:0310498520 17.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39211900	63/0- FOAM SHEET	25.000	M.T	6825015.00	151667.00 US\$
				Total	6,825,015.00	151,667.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39010000	LDPE GRANULES	17.748	M.T	1668312.00	37073.60 US\$
2	25080000	SOAP STONE POWDER	13.940	M.T	487900.00	10842.22 US\$
3	28170000	ZINC OXIDE	0.306	M.T	29529.00	656.20 US\$
4	38230000	STERIC ACID	0.170	M.T	8500.00	188.89 US\$
5	29150000	ZINC STEREATE	0.170	M.T	7650.00	170.00 US\$
6	29270000	AZODI CARBON AMIDE	1.190	M.T	1570800.00	34906.67 US\$
7	29090000	DICUMYL PEROXIDE	0.170	M.T	314500.00	6988.89 US\$
8	27100000	LUBRICATING OIL	0.306	M.T	25092.00	557.60 US\$
				Total	4,112,283.00	91,384.07

Decision: With D/o C&PC OM No. 46011/10/2009-PC.II dated 18.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LDPE Foam Sheets	1 kg	1. LDPE Granules	0.6264 kg
		2. Soap Stone Powder	0.4920 kg

3.	Zinc Oxide	0.0108 kg
4.	Stearic Acid	0.0060 kg
5.	Zinc Stearate	0.0060 kg
6.	Azodi Carbon Amide	0.0420 kg
7.	Dicumyl Peroxide	0.0060 kg
8.	Lubricating Oil	0.0108 kg

7	Case No.:8/6/87-ALC1/2009	Party Name:HARITA -NTI LIMITED,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Approved
	HQ File :01/87/050/00029/AM10/	RLA File :04/24/040/00306/AM09/	Lic.No/Date:0410103415 26.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39073090	90/0- BM 201 T RESIN	300.000	M.T	76825744.00	1555177.00 US\$
2	39073090	90/0- F 406A RESIN CONCENTRATE	150.000	M.T	27792736.00	562606.00 US\$
3	39091090	90/0- BF 703B RESIN MIX	40.000	M.T	9761440.00	197600.00 US\$
				Total	114,379,920.00	2,315,383.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39079990	ECOFLEX	105.000	M.T	21759780.00	432600.00 US\$
2	29153990	TRIACETIN	60.000	M.T	7363920.00	146400.00 US\$
3	39121220	CELLULOSE - ACETATE	165.000	M.T	36227317.50	720225.00 US\$
				Total	65,351,017.50	1,299,225.00

Decision: With D/o C&PC OM No. 46011/43/2009-PC.II dated 07.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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1. Resin BM 201 T (Biodegradable Injection Moulding Grade)	1 kg	1. Cellulose Acetate	0.5665 kg
		2. Triacetin (Glycerol Triacetate)	0.2100 kg
2. Resin Concentrate F 406 A (Biodegradable Resin Master Batch)	1 kg	1. Ecoflex (Biodegradable Polyester Pellets)	0.4635 kg
3. Resin Mix – BF 703B	1 kg	1. Ecoflex Pellets (Biodegradable Polyester)	0.7725 kg

Case No.:12/29/87-ALC1/2009	Party Name:MICROSPHERES (INDIA)	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Approved
HQ File :01/87/050/00225/AM10/	RLA File :03/95/040/00270/AM10/	Lic.No/Date:0310534952 24.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- EXPANCEL 461 DET 40 d25 COPOLYMER OF ACRYLONITRILE	5880.000	K.G	4866750.00	97335.00 US\$
				Total	4,866,750.00	97,335.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39069090	EXPANCEL 461 DUT 40 FLEXIBLE IBC 450 KGS COPOLYMER OF ACRYLONITRILE 2 FLEXIBLE IBC A 450 KGS NET	6300.000	K.G	4725000.00	94500.00 US\$
				Total	4,725,000.00	94,500.00

Decision: With D/o C&PC OM No. 46011/86/2005-PC.II dated 11.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expancel 461 DET 40 d25 – Copolymer of Acrylonitrile	1 kg	Expancel 461 DUT 40 – Copolymer of Acrylonitrile	1.05 kg

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Case No.:3/43/87-ALC1/2009		Party Name:KAMSONS CHEMICALS PVT.LTD.		Meet No/Date:43/87-ALC1/2009 20.01.2010		Status: Approved																																	
HQ File :01/87/050/00314/AM10/		RLA File :03/94/040/00459/AM10/		Lic.No/Date:0310535507 27.08.2009		Defer Date:																																	
Application: Request is for adhoc norms for following:																																							
<table><tr><th>SL.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39069010</td><td>62/0- STYRENE & ACRYLATE COPOLYMER EMULSION STABILIZED WITH EMULSIFIER (KAMICRYL 400) HAVING SOLID CONTENT OF 57+/- 1%</td><td>19200.000</td><td>K.G</td><td>1085312.00</td><td colspan="2">22240.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>1,085,312.00</td><td colspan="2">22,240.00</td></tr></table>								SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)		1	39069010	62/0- STYRENE & ACRYLATE COPOLYMER EMULSION STABILIZED WITH EMULSIFIER (KAMICRYL 400) HAVING SOLID CONTENT OF 57+/- 1%	19200.000	K.G	1085312.00	22240.00 US\$						Total	1,085,312.00	22,240.00									
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				Total	876,936.00	17,970.00																																	
Decision: With D/o C&PC OM No. 46011/4/2006-PC.II dated 21.01.2010, following adhoc norms are approved :																																							
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Styrene & Acrylate Copolymer Emulsion with Emulsifier (Kamicroyl-400, Solid Content 57 +/- 1%)</td><td rowspan="4">1 kg</td><td>1. Butyl Acrylate Monomer</td><td>0.485 kg</td></tr><tr><td>2. Styrene Monomer</td><td>0.067 kg</td></tr><tr><td>3. Acrylic Acid</td><td>0.012 kg</td></tr><tr><td>4. Acrylamide</td><td>0.007 kg</td></tr></table>								EXPORT ITEM	QTY	IMPORT ITEM	QTY	Styrene & Acrylate Copolymer Emulsion with Emulsifier (Kamicroyl-400, Solid Content 57 +/- 1%)	1 kg	1. Butyl Acrylate Monomer	0.485 kg	2. Styrene Monomer	0.067 kg	3. Acrylic Acid	0.012 kg	4. Acrylamide	0.007 kg																		
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30	Case No.:8/43/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD		Meet No/Date:43/87-ALC1/2009 20.01.2010		Status: Approved
	HQ File :01/87/050/00319/AM10/	RLA File :03/94/040/00567/AM10/		Lic.No/Date:0310541193		Defer Date:

Application: Request is for adhoc norms for following:

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072090	62/0- Blended Polyol "Ecopuf B 1410 R"	16000.000	K.G	1671408.00	35040.00 US\$
				Total	1,671,408.00	35,040.00

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	29173500	Phthalic Anhydride	785.600	K.G	44307.00	926.00 US\$
2	29094100	Diethylene Glycol	1110.400	K.G	39530.00	827.00 US\$
3	29102000	Propylene Oxide	7075.200	K.G	574931.00	12028.00 US\$
4	29213090	Pentamethyldiethylenetriamine	35.200	K.G	11021.00	231.00 US\$
5	29213090	Dimethylcyclohexylamine	105.600	K.G	12872.00	269.00 US\$
6	34021110	Silicon Surfactant	235.200	K.G	70560.00	1476.00 US\$
7	38159000	Catalyst - (Toyocat F-40)	20.800	K.G	12272.00	257.00 US\$
8	38159000	Catalyst - (TMR-2)	46.400	K.G	22643.00	474.00 US\$
				Total	788,136.00	16,488.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 10.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Pentamethyldiethylenetriamine	0.0022 kg
		5. Dimethylcyclohexylamine	0.0066 kg
		6. Silicon Surfactant	0.0147 kg
		7. Catalyst (Amine based trimerization Catalyst)	0.0013 kg
		8. Catalyst (Amine based trimerization Catalyst-Dabco TMR 2)	0.0029 kg

34	Case No.:9/43/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	20.01.2010	Status: Approved
	HQ File :01/87/050/00320/AM10/	RLA File :03/94/040/00609/AM10/	Lic.No/Date:0310543543 30.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079990	62/0- Polyester Polyol "Expol PH 240"	11925.000	K.G	837456.98	18245.25 US\$
				Total	837,456.98	18,245.25

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	4517.190	K.G	257480.00	5597.00 US\$
2	29094100	Diethylene Glycol	7318.373	K.G	263461.00	5727.00 US\$
3	29171200	Adipic Acid	1532.363	K.G	95006.00	2065.00 US\$
4	38159000	Catalyst (Fascat 4100)	3.101	K.G	8681.00	189.00 US\$
				Total	624,628.00	13,578.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 21.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Polyol (EXPOL PH 240)	1 kg	1. Phthalic Anhydride	0.3788 kg
		2. Diethylene Glycol	0.6137 kg
		3. Adipic Acid	0.1285 kg
		4. Catalyst – (Fascat 4100)	0.00026 kg

37	Case No.:6/34/87-ALC1/2009	Party Name:POLY MEDICURE LTD.	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Approved
	HQ File :01/87/050/00256/AM10/	RLA File :05/24/040/00347/AM10/	Lic.No/Date:0510251888 04.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39900000	63/0- NON-PYROGENIC STERILE INTRAVENOUS INFUSION SETS (I.V SET)	10000000.000	Number	60000000.00	1257861.63 US\$	
				Total	60,000,000.00	1,257,861.63	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	39021000	PP GRANULES	60666.250	K.G	4853300.00	99862.00 US\$	
2	90183990	LATEX RUBBER(LATEX BULB)	11770000.000	Number	4708000.00	96872.00 US\$	
3	39071000	POLYACETAL	21946.800	K.G	1755744.00	36126.00 US\$	
4	39049000	PVC RESIN	129901.270	K.G	9093089.00	187101.00 US\$	
5	39129000	DI-OCTYL PHTHALATE (DOP)/DI-ISONONYL CYCLOHEXANE/ HEXAMOLL DINCH	60891.220	K.G	5480210.00	112762.00 US\$	
6	39100000	EPOXIDISED SOYABEAN OIL	6089.120	K.G	426239.00	8770.00 US\$	
7	39129000	DI-OCTYL ADIPATE (DOA)/ PLASTOMOLL DOA	3044.560	K.G	456684.00	9397.00 US\$	
8	39120000	CALCIUM ZINC STABILIZER	2029.710	K.G	243565.00	5012.00 US\$	
9	29420000	CALCIUM STEARATE	1014.850	K.G	60891.00	1253.00 US\$	
10	90183990	NEEDLE (STAINLESS STEEL)	10939000.000	Number	4375600.00	90033.00 US\$	
11	90183990	LUER LOCK WITH CAP	11177000.000	Number	5588500.00	114990.00 US\$	
12	90183990	Y-SITE	11177000.000	Number	6706200.00	137988.00 US\$	
13	48239000	MEDICAL KRAFT PAPER(GSM 70 +/- 20%)	356725.200	Sq. meter	5707603.00	117440.00 US\$	
14	39269000	POLYSTER POLYLAMINATE FILM(50 MICRONS +/- 10%)	356725.200	Sq. meter	2675439.00	55050.00 US\$	
				Total	52,131,064.00	1,072,656.00	

Decision: With D/o C&PC OM No. 46011/106/2009-PC.II dated 18.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Non- Pyrogenic Sterile Intravenous Infusion Sets (IV Set)	1 No.	1. PP Granules	1.05 kg/kg content in export product
		2. Polyacetal Resin	1.05 kg/kg content in export product
		3. Relevant Latex Rubber (Latex Bulb)	Net + 2% wastage
		4. Relevant Needle (Stainless Steel)	Net + 2% wastage
		5. Relevant Luer Lock with Cap	Net + 2% wastage
		6. Relevant Y-Site	Net + 2% wastage
		7. For 1 kg Components/Parts made of PVC Compound	
		i) PVC Resin	0.704 kg
		ii) Dioctyl Phthalate (DOP) / Di-isononyl Cyclohexane / Hexamoll Dinch	0.330 kg

		iii) Epoxidised Soyabean Oil iv) Dioctyl Adipate (DOA) / Plastom oll DOA v) Calcium Zinc Stabilizer vi) Calcum Stearate	0.033 kg 0.0165 kg 0.0110 kg 0.0055 kg
		8. Medical Kraft Paper (GSM 70+/-20%)	As per packing policy
		9. Polyester Poly laminate Film (50 Microns +/-10%)	As per packing policy

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Case No.:12/34/87-ALC1/2009	Party Name:SANHIT POLYMER PVT. LTD.,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Approved
HQ File :01/87/050/00262/AM10/	RLA File :02/24/040/00145/AM10/	Lic.No/Date:0210133394 06.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	63/0- HDPE Bags (Shopping bags/ T-shirt bags)	400.000	M.T	29646000.00	610000.00 US\$
				Total	29,646,000.00	610,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE granules	412.000	M.T	23026680.00	473800.00 US\$
2	32061900	Colour Master batches	20.000	M.T	2527200.00	52000.00 US\$
				Total	25,553,880.00	525,800.00

Decision: With D/o C&PC OM No. 46011/105/2006-PC.II dated 21.01.2010, following adhoc norms are **approved**:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Bags (Shopping Bags/T Shirt Bags/Vest Carrier Bags)	1 kg	1. HDPE Granules	1.03 kg
		2. Relevant Colour Master Batch	0.05 kg

3.2 Following application is **withdrawn**:

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Case No.:9/17/87-ALC1/2009	Party Name:WALTER PACK AUTOMOTIVE PRODUCTS INDIA PVT.LTD.	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Approved			
HQ File :01/87/050/00125/AM10/	RLA File :31/24/040/00011/AM10/	Lic.No/Date:3110038465 20.05.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39203020	62/0- PSA -B-9 RING THARMO FORMS FORMED SHEET & CUT IT FOR AIR BAND APPLICATION	7589.000	Number	329350.00	4705.00 EURO
				Total	329,350.00	4,705.00
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39203020	FLUOREX BRIGHT 1010 PAS-B9 PET LINER FILM	300.000	Meter	280000.00	4000.00 EURO
				Total	280,000.00	4,000.00
Decision: As per RLA, Pune letter dated 02.12.2009, the Advance licence has been cancelled . Hence, the case was withdrawn .						

3.3 Following applications are **deferred**:

1	Case No.: 201/46/83-ALC1/2007	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/83/050/02009/AM08/	RLA File :02/24/040/00226/AM08/	Lic.No/Date:0210106398 23.11.2007	Defer Date:03.02.1010
	Position: D/o C&PC will furnish comments.			

2	Case No.: 1/15/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/85/050/00120/AM09/	RLA File :03/94/040/00212/AM09/	Lic.No/Date:0310478949 16.07.2008	Defer Date:03.02.1010
	Position: D/o C&PC will furnish comments.			

4	Case No.: 3/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/85/050/00249/AM09/	RLA File :03/94/040/00930/AM09/	Lic.No/Date:0310504088 28.01.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

5	Case No.: 7/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/85/050/00253/AM09/	RLA File :03/94/040/00983/AM09/	Lic.No/Date:0310504969 02.02.2009	Defer Date:03.02.1010
	Position: D/o C&PC will furnish comments.			

6	Case No.: 9/6/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00030/AM10/	RLA File :03/94/040/00440/AM09/	Lic.No/Date:0310512610 20.03.2009	Defer Date:10.02.2010
	Position: Reply awaited from the firm.			

8	Case No.: 14/14/87-ALC1/2009	Party Name:STYLO TABLEWARES	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00100/AM10/	RLA File :24/24/040/00001/AM10/	Lic.No/Date:2410024736	Defer

		14.05.2009	Date:10.02.2010
Position: Reply awaited from the firm.			

9	Case No.:1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598 15.05.2009	Defer Date:03.03.2010
	Position: D/L No. 46011/61/2009-PC.II dt. 08.01.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

11	Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:10.02.2010
	Position: Reply awaited from the firm.			

12	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:03.03.2010
	Position: D/L No. 46011/61/2009-PC.II dt. 08.01.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

13	Case No.:7/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00112/AM10/	RLA File :04/24/040/00315/AM09/	Lic.No/Date:0410105775 30.06.2009	Defer Date:03.03.2010
	Position: D/L No. 46011/61/2009-PC.II dt. 08.01.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

14	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			

15	Case No.: 6/30/87-ALC1/2009	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00231/AM10/	RLA File :32/24/040/00019/AM10/	Lic.No/Date:3210040975 05.08.2009	Defer Date:10.02.2010
	Position: Reply awaited from the firm.			

16	Case No.: 7/22/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Deffered and Re- indexed
	HQ File :01/87/050/00179/AM10/	RLA File :04/24/040/00068/AM10/	Lic.No/Date:0410107039 19.08.2009	Defer Date:03.03.2010
	Position: D/L No. 46011/61/2009-PC.II dt. 08.01.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

17	Case No.: 9/29/87-ALC1/2009	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00222/AM10/	RLA File :03/94/040/00342/AM10/	Lic.No/Date:0310534963 24.08.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.: 3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			

20	Case No.: 1/24/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00184/AM10/	RLA File :09/24/040/00195/AM10/	Lic.No/Date:0910039080 27.08.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.: 3/24/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status: Deffered and Re-indexed

	HQ File :01/87/050/00186/AM10/	RLA File :03/94/040/00432/AM10/	Lic.No/Date:0310535745 28.08.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			

23	Case No.:15/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00326/AM10/	RLA File :32/24/040/00022/AM10/	Lic.No/Date:3210041151 31.08.2009	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

24	Case No.:6/24/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00189/AM10/	RLA File :04/24/040/00118/AM10/	Lic.No/Date:0410107467 01.09.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			

25	Case No.:3/26/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00194/AM10/	RLA File :03/95/040/00255/AM10/	Lic.No/Date:0310536226 03.09.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			

26	Case No.:7/29/87-ALC1/2009	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00220/AM10/	RLA File :34/24/040/00097/AM10/	Lic.No/Date:3410025086 15.09.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			

27	Case No.:13/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00324/AM10/	RLA File :07/24/040/00238/AM10/	Lic.No/Date:0710067239 29.09.2009	Defer Date:17.02.2010

Position: New Case; copy of application is awaited from RLA.

28	Case No.:20/43/87-ALC1/2009	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00331/AM10/	RLA File :30/24/040/00016/AM10/	Lic.No/Date:3010063287 29.09.2009	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

29	Case No.:7/43/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00318/AM10/	RLA File :02/24/040/00136/AM10/	Lic.No/Date:0210132090 01.10.2009	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

31	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:03.03.2010
	Position: D/L No. 46011/61/2009-PC.II dt. 08.01.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

32	Case No.:14/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00325/AM10/	RLA File :07/24/040/00209/AM10/	Lic.No/Date:0710067762 23.10.2009	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

33	Case No.:2/34/87-ALC1/2009	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00252/AM10/	RLA File :07/24/040/00266/AM10/	Lic.No/Date:0710067928 30.10.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			

35	Case No.:10/43/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00321/AM10/	RLA File :03/94/040/00610/AM10/	Lic.No/Date:0310543545 30.10.2009	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

36	Case No.:5/34/87-ALC1/2009	Party Name:BILCARE LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00255/AM10/	RLA File :31/24/040/00116/AM09/	Lic.No/Date:3110040436 03.11.2009	Defer Date:17.02.2010
	Position: Copy of application is awaited from RLA.			

38	Case No.:10/34/87-ALC1/2009	Party Name:BERRY PLASTICS PVT LTD	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00260/AM10/	RLA File :34/24/040/00115/AM10/	Lic.No/Date:3410025534 05.11.2009	Defer Date:17.02.2010
	Position: Copy of application is awaited from RLA.			

40	Case No.:13/34/87-ALC1/2009	Party Name:PUNEET RESINS LTD.,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00263/AM10/	RLA File :03/95/040/00478/AM10/	Lic.No/Date:0310544381 06.11.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			

41	Case No.:16/34/87-ALC1/2009	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00266/AM10/	RLA File :05/24/040/00343/AM10/	Lic.No/Date:0510252127 10.11.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			

42	Case No.:18/34/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed

	HQ File :01/87/050/00268/AM10/	RLA File :04/24/040/00197/AM10/	Lic.No/Date:0410109319 11.11.2009	Defer Date:10.02.2010
Position: D/o C&PC will furnish comments.				

43	Case No.:4/43/87-ALC1/2009	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00315/AM10/	RLA File :03/94/040/00667/AM10/	Lic.No/Date:0310545396 13.11.2009	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

44	Case No.:6/43/87-ALC1/2009	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00317/AM10/	RLA File :03/94/040/00672/AM10/	Lic.No/Date:0310545397 13.11.2009	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

45	Case No.:11/43/87-ALC1/2009	Party Name:RIO CARE (INDIA) PRIVATE LIMITED.	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00322/AM10/	RLA File :03/95/040/00284/AM10/	Lic.No/Date:0310546437 19.11.2009	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

46	Case No.:12/43/87-ALC1/2009	Party Name:THE SUPREME INDUSTRIES LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00323/AM10/	RLA File :03/95/040/00515/AM10/	Lic.No/Date:0310547275 25.11.2009	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

47	Case No.:21/43/87-ALC1/2009	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00332/AM10/	RLA File :24/24/040/00012/AM10/	Lic.No/Date:2410026608 27.11.2009	Defer Date:17.02.2010

Position: New Case; copy of application is awaited from RLA.

48	Case No.:5/43/87-ALC1/2009	Party Name:KM PET INDUSTRIES	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00316/AM10/	RLA File :04/24/040/00232/AM10/	Lic.No/Date:0410110249 18.12.2009	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

49	Case No.:16/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00327/AM10/	RLA File :32/24/040/00044/AM10/	Lic.No/Date:3210042380 24.12.2009	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

50	Case No.:1/43/87-ALC1/2009	Party Name:NEXT POLYMERS LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00312/AM10/	RLA File :03/95/040/00568/AM10/	Lic.No/Date:0310553982 06.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

51	Case No.:2/43/87-ALC1/2009	Party Name:NEXT POLYMERS LIMITED	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00313/AM10/	RLA File :03/95/040/00567/AM10/	Lic.No/Date:0310553991 06.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

52	Case No.:17/43/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00328/AM10/	RLA File :03/95/040/00635/AM10/	Lic.No/Date:0310554459 08.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

53	Case No.:18/43/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00329/AM10/	RLA File :03/95/040/00642/AM10/	Lic.No/Date:0310554466 08.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

54	Case No.:19/43/87-ALC1/2009	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00330/AM10/	RLA File :03/95/040/00645/AM10/	Lic.No/Date:0310554471 08.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

55	Case No.:22/43/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00333/AM10/	RLA File :03/94/040/00858/AM10/	Lic.No/Date:0310554807 12.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

56	Case No.:23/43/87-ALC1/2009	Party Name:MANJUSHREE TECHNOPACK LTD,	Meet No/Date:43/87-ALC1/2009 20.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00334/AM10/	RLA File :07/24/040/00352/AM10/	Lic.No/Date:0710069379 12.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
